

**THE MINISTER OF STATE IN THE MINISTRY OF ENERGY (SHRI VIKRAM MAHAJAN):** (a) to (d). In respect of power generation projects which have been completed in the last five years, the original schedule of commissioning and actual completion is given in the statement laid on the Table of the House. [Placed in Library. See No. LT-4472/82] The main reasons for delay in commissioning are given below:-

1. In adequate provision of funds.
2. Delay in land acquisition.
3. Delay in finalisation of engineering specifications for the projects.
4. Delay in placement of order for auxiliary equipment/award of contracts.
5. Delay in supply of equipment by various suppliers.
6. Shortage of key construction materials.
7. Delay in Civil works.
8. Unhappy industrial relations.

**Steps taken to speed up the completion of projects**

With a view to remove bottlenecks the monitoring of the projects has been considerably stepped up. Construction Monitoring Directorates have been set up in the Central Electricity Authority to closely monitor various activities of the projects. Coordination and review meetings are regularly held in the CEA with the project authorities, equipment suppliers and manufacturers, construction agencies etc. A close watch is kept on all constraints for possible corrective action. C.E.A.'s Senior Officers visit project sites and take up the matter with the appropriate authorities for removing the bottlenecks. Review meetings are also held in the Department of Power for appropriate action with the State Governments as well as at the level of the Union Government. Meetings of Power Ministers of States at the level of Minister of Energy, have also been held at National levels at which the commissioning of ongoing power projects has been reviewed for taking remedial action. For improving the management at the project level, detailed guidelines have also been issued to

the State Electricity Boards in July, 1980. These guidelines *inter-alia* included various net-works and formats for keeping various activities of the Projects under a close-watch. For the effective coordination in the timely receipt of the equipment from main suppliers namely BHEL, ILK and the availability of various other inputs by the project authorities and other suppliers, a system of harmonograms has been introduced this year. The future commissioning programme will be coordinated by the project authority according to the harmonograms.

**Employment of casual labour of ONGC in West Bengal**

4916. **SHRI R. P. DAS:** Will the Minister of PETROLEUM, CHEMICALS AND FERTILIZERS be pleased to state:

(a) whether a Tripartite Agreement was reached on the 11th February, 1982 in Calcutta in regard to employment of the old casual labour of ONGC in West Bengal;

(b) if so, whether it is a fact that the Agreement has not been adhered to; and

(c) if so, the reasons therefor?

**THE MINISTER OF PETROLEUM, CHEMICALS AND FERTILIZERS (SHRI P. SHIV SHANKAR):** (a) to (c). The information is being collected and will be laid on the Table of the House.

**Telephone condition in Meerut region**

4917. **SHRI R. P. DAS:** Will the Minister of COMMUNICATIONS be pleased to state:

(a) whether he has received any communication from the General Secretary, Western U.P. Working Journalists' Association regarding the telephone conditions in Meerut region;

(b) if so, the details of the said communication;

(c) action taken on the said communication; and

(d) if no action has been taken so far, the reasons thereof?